

Item-9

16

31.7.2003

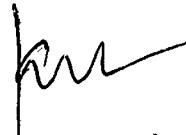
MA-1597/2003 IN

OA-2852/2002

Present: Sh. M.K.Bhardwaj,
counsel for applicant
(Respondents in MA).

None for the respondents.

MA has been filed by the respondents seeking more time to implement the order of the Tribunal. 6 weeks further time is granted to implement the Tribunal's order. MA is accordingly disposed of.


(KULDIP SINGH)
Member (J)

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